

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3067
TO BE ANSWERED ON 05.01.2018

BENEFICIARIES UNDER BETI BACHAO BETI PADHAO SCHEME

3067. SHRI PARTHA PRATIM RAY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of beneficiaries under the Beti Bachao Beti Padhao (BBBP) scheme since its inception, State/UT-wise;
- (b) whether the Government has taken note that kanyashree scheme of West Bengal Government is recently awarded United Nations Public Services Award, if so, the difference between these two schemes; and
- (c) whether the Government proposes to incorporate some changes in BBBP scheme in view of Kanyashree scheme and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) to (c) Beti Bachao Beti Padhao Campaign (BBBP) launched by Hon'ble Prime Minister on 22nd January, 2015 addresses the declining Child Sex Ratio (CSR) and related issues of women empowerment and aims to change mindsets and creating value around girl child. It is a tri-ministerial effort of Ministries of Women and Child Development, Health & Family Welfare and Human Resource Development. BBBP scheme has no provision for individual beneficiary cash incentive/cash transfer component by Government of India and thus is not a DBT (Direct Benefit Transfer) scheme. Government of India is aware of State specific schemes such as Kanyashree scheme of West Bengal, Dulari Kanya Scheme- Arunachal Pradesh, Mukhya Mantri Kanya Suraksha Yojana - Bihar, Majhi Kanya Bhagyashree Scheme - Maharashtra, Mukhyamantri Rajshri Yojana – Rajasthan etc. In these States schemes the emphasis is laid on transfer of incentives to individual beneficiary.

However, BBBP Scheme is for arresting and improving the decline in Child Sex Ratio (CSR) in the country through advocacy and multi sectoral interventions to create and enable an environment for education of girl child. BBBP, basically, aims to challenge the son centric ritual and tries to change the mind set of public who discriminates girls against boys. Thus the schemes are different from BBBP. Therefore, BBBP Scheme's architecture, guidelines, process are different from Kanyashree Scheme. Incorporation of changes in BBBP Scheme vis-a-vis Kanyashree Scheme does not arise.
